

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 15.02.2024**

**Appeal No. 848 of 2022**

Sandeep Tulsiram Agarwal ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

**With  
Appeal No. 849 of 2022**

Manoj Tulsiram Agarwal ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

**With  
Appeal No. 850 of 2022**

Pushpadevi Tulsiram Agarwal ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

**With  
Appeal No. 851 of 2022**

Mahendra Tulsiram Agarwal ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

**With  
Appeal No. 852 of 2022**

Sudha Mahendra Agarwal ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

**With  
Misc. Application No. 83 of 2023**

**And**  
**Appeal No. 853 of 2022**

Sudha Mahendra Agarwal

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Advocate i/b Corporate and Legal Advisor for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

ORDER:

1. Adjourned due to non-availability of the bench. List on April 22, 2024.

15.02.2024  
PTM

Ms. Meera Swarup  
Technical Member